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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.36/ 2017	-	For hearing	66	Sowparnika Integrated Farms Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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K. DUSHYANTHA  
KUMAR  
9341223937

Petitioner.

*Dushyanth*

Sinchana M.R  
(9945320087)

ROC/RD

*Sinchana M.R*

**ORDER**

PCS for Petitioner is present. Smt. MR Sinchana, Standing Counsel for ROC & RD is present. PCS requested time to file affidavit of the Directors which should be signed by the Directors. List it on 01.02.2018.

*Ashok*  
Member (T)

*Murali*  
Member (J)